

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 08 OF 2017 IN
APPEAL NO. 242 OF 2016**

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Jaigad Power Transco Limited Appellant(s)
Vs.**

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Counsel for the Respondent(s) : Mr. Raunak Jain for
Mr. Buddy A. Ranganadhan for R.1

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to 23.10.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt